

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 4413-4414 OF 2003

SOBHA HYMAVATHI DEVI  
Appellant (s)

VERSUS

SETTI GANGADHARA SWAMY & ORS.

Respondent (s)

WITH

CIVIL APPEAL NO. 701 OF 2004

(Heard by Hon'ble the Chief Justice, Hon'ble G.P. Mathur and  
P.K. Balasubramanyan, JJ.)

Date : 28/01/2005 These appeals were called on for judgment today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant (s)

in CA 4413-14/2003:

Mr. G. Prabhakar, Adv.

in CA 701/2004:

Ms. Pratibha Jain, Adv.

For Respondent (s)

in CA 4413-14/2003:

Mr. S.U.K. Sagar, Adv.

for M/s. Lawyer's Knit and Co., Adv.

Mr. T.V. Ratnam, Adv.

in CA 701/2004:

Mr. Indra Makwana, Adv.

The Court made the following

J U D G M E N T

nced the Hon'ble Mr. Justice P.K. Balasubramanyan pronounced the judgments of this Court.

The civil appeals are dismissed with costs.

ivil Appeal Civil Appeal Nos. 4413-4414 of 2003 is reportable and C No. 701 of 2004 is not reportable.

ash ] [ Alka Dudeja ]

Court Master

[ Om Prak

Court Master

(Signed judgments are placed on the file)